

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1017
ANSWERED ON:28.07.2003
EXPANSION OF INDORE AIRPORT
VIRENDRA KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the work of land acquisition for the expansion and development of Indore Airport has been completed;
- (b) if so, the total land acquired therefor; and
- (c) the steps taken to develop and expand the Airport?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) & (b):- Airports Authority of India (AAI) has requested State Government of Madhya Pradesh for 150 acres of land for extension of runway and allied works. The State Government has now requested AAI to reduce the quantum of land requirement, which is being examined by AAI, at present.

(c):- Development and expansion plan of the airport will be finalised only after the required land is handed over to AAI, firm commitment to AAI from schedule airlines for operating their flights, and the project is approved by the competent authority.